

capacities available in the public and private sector, some low technology and low-value-added items have been identified for being off-loaded from the Ordnance Factories to the civil sector. Trousers is one of such identified items.

[English]

### I.N.S. Andaman

\*160. SHRI UDAYSINGHRAO GAIKWAD: Will the PRIME MINISTER be pleased to state:

(a) the number of officers and seamen who lost their lives with INS Andaman which sank near Vishakhapatnam Port sometime back;

(b) the estimated loss in rupees as a result of the sinking of the vessel;

(c) whether the next of kin of all the officers and seamen drowned have since been provided with employment; and

(d) the steps being taken to ensure that such incidents do not recur?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Out of a crew of 132 present on board at the time, 3 officers and 12 Seamen were reported missing in the accident. Of these, the bodies of 1 Officer and 1 Sailor were recovered. The rest are feared to have drowned.

(b) The loss suffered on account of the accident amounts to about Rs. 8.12 crores, which included the cost of the vessel acquired in 1973 as well as the cost of various stores, ammunition, spares, etc. on board.

(c) The next of kin of five of the dead/missing personnel have applied for jobs and these are being considered in accordance

with the existing Government Policy/Rules on the subject. The Eastern Naval Command authorities have also been instructed to ascertain the willingness of the next of kin of the remaining dead/missing crew members to accept Group C/Group D jobs which can be provided to them as per the existing Government policy on the subject.

(d) Adequate arrangements exist to prevent such accidents. However, the following additional measures are being instituted:-

(i) Greater emphasis on damage control training of Naval Personnel, of all Branches.

(ii) Greater emphasis on seamanship and life saving measures on board.

### Repatriation of Sri Lankan Tamil Refugees

\*161. SHRI C.K. KUPPUSWAMY:  
SHRI RAMESH  
CHENNITHALA:

Will the PRIME MINISTER be pleased to state:

(a) the number of Sri Lankan Tamil refugees still staying in India and the total amount spent on them;

(b) the arrangements made for providing them food and shelter; and

(c) the steps taken for their repatriation to Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The number of Sri Lankan Tamil refugees still staying in India was 2,10,808 as on

26.12.1990 of whom 1,16,363 refugees are staying in various camps. These figures include those refugees who had arrived between 24th July, 1983 and 30th November, 1987. Since July, 1983 to November, 1990, an amount of Rs. 28.59 crores has been spent on providing relief facilities and for construction/repair work in the camps. The State Governments are the implementing agencies but the entire cost on relief and accommodation is being borne by the Government of India.

(b) The refugees have been accommodated in 298 permanent/temporary camps, tents/ temporary shelters/ cyclone shelters in 19 districts of Tamil Nadu. The refugees staying in camps are being provided with relief facilities aggregating about Rs. 1,000/- per month for a family/consisting of five members. These include cash doles, clothing, utensils and ration including subsidised rice/wheat.

(c) A reversal of the refugees influx into Tamil Nadu can only be expected when more congenial conditions are created in North-East Sri Lanka, which will enable the refugees to voluntarily return to their homes.

#### **Losses in TAFCO**

1621. SHRI V. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Tannery and Footwear Corporation of India Limited has incurred further losses during the past six months;

(b) if so, the reasons therefor; and

(c) the steps being taken to improve the functioning of the corporation?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) The main reasons for the losses are low productivity of labour, obsolete technology, old machinery, products with low value added, un-remunerative price structure, labour trouble etc.

(c) Apart from appointment of Functional Directors on the Board of the Company, steps have been initiated to improve performance by way of modernisation, renewals and replacement of obsolete machinery. The Company has also prepared a revival plan involving upgradation of technology and manufacture of high value added footwear. Government have also requested IDBI to undertake an indepth study into the working of TAFCO and suggest ways and means for its revival.

#### **Scheme to check Exploitations of Tribals and SCs**

1622. SHRI KUSUMA KRISHNA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme to liberate poor tribals and Scheduled Castes from the clutches of traditional village money-lenders;

(b) if so, the details thereof;

(c) whether any such scheme was tried earlier in some States; and

(d) if so, the details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (d). the information is being collected and will be laid on the Table of the House.

#### **Machinery for redressal of individual grievances**

1623. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state: